

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO 2392**  
TO BE ANSWERED ON 23.03.2022

**UTILIZATION OF NIRBHAYA FUND**

2392. SHRI NARESH BANSAL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the percentage of the Nirbhaya fund utilized during the last five years till date;
- (b) the details of the activities and projects undertaken under the Nirbhaya fund; and
- (c) whether impact assessment has been done with respect to the utilization of the fund?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund are having staggered implementation schedule. Further, some of the appraised projects are directly implemented by Central Ministries/ Departments, however, majority of the projects are implemented through State Governments/ Union Territory Administrations in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency/ authority. The UCs are required to be submitted within twelve months of the closure of financial year, in which grant was released. Hence, it is possible that more funds have been actually utilised, but Utilisation Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of General Financial Rules (GFR) have not been submitted by the concerned States/ Implementing Agencies (IAs). The States/ IAs are regularly followed up to submit UCs and SoEs. Various other factors such as time taken in getting required approvals from competent authorities, procedure to be followed for award of contract, disruptions due to unforeseen reasons such as the one created by the Covid 19 etc., also affect implementation of schemes/ projects. Under Nirbhaya

Fund, so far approximately 70% of the fund released has been reported to be utilised.

An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation as also status of expenditure, of approved projects from time to time, in conjunction with the concerned Ministries/ Departments/ Implementing Agencies.

The details of the activities and projects undertaken under the Nirbhaya fund are at **Annexure.**

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**Annexure**

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Un-starred Question No. 2392 for answer on 23.03.2022 regarding 'Utilization of Nirbhaya Fund'

The details of the activities and projects undertaken under the Nirbhaya fund

(Rs. in Cr.)

Ministries/ Departments	Sl. No.	Project Name	Fund appraised by EC
Ministry of Home Affairs	1	Emergency Response Support system (ERSS)	321.69
	2	Creation of Central Victim Compensation Fund (CVCF)	200.00
	3	Cyber Crime Prevention against Women & Children (CCPWC)	195.83
		Sub-project under CCPWC	28.93
	4	Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07
	5	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53
	6	Various other activities under Delhi Police 'Safety of Women' Scheme	10.20
	7	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	2919.55
	8	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76
	9	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs	206.76
	10	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	100.00
	11	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	100.00
	12	Proposal for procurement of Forensic Kits for sexual Assault cases	7.09
13	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	7.50	
Ministry of Railways	14	Integrated Emergency Response Management System (IERMS)	500.00
	15	Provision of Video Surveillance System at Konkan Railway Station	17.64
MeiTY/ IIT Delhi	16	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49

Deptt. of Justice	17	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	767.25
		(Extension of the FTSCs for two more years upto FY 2021-22)	1687.95
M/o Tourism	18	Safe Tourism Destination for women in MP	27.98
Ministry of Road Transport & Highways	19	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	138.49
	20	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.50
	21	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.06
	22	Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform	465.02
Ministry of Women and Child Development	23	One Stop Centre (OSC)	867.74
	24	Universalisation of Women Helpline (WHL)	155.94
	25	Mahila Police Volunteers (MPV)	27.76
	26	Chirali Proposal, Women Empowerment Directorate	10.20
	27	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74
	28	Safety and Security of Women, Govt. of Uttarakhand	0.72
	29	Nirbhaya Shelter Home, Govt. of Nagaland	2.84
	30	NICSI for Developing Nirbhaya Dashboard	0.24
	31	Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	8.25
	32	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	74.1
D/o School Education and Literacy	33	Proposal of Department of School Education, Govt. of Bihar: Improving self-defence quality in women and girls' for funding under Nirbhaya Fund	231.4
M/o Housing & Urban Affairs	34	Proposal of Department of Local Government, Punjab: Punjab Urban Local Bodies Surveillance Grid for Women Safety (PUNGRID-WS) proposed to be implemented in 167 Urban Local Bodies (ULBs) across Punjab	154.03
M/o External Affairs	35	Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	40.79
		<b>Grand Total</b>	<b>9549.04</b>

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